

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3720
ANSWERED ON:27.04.2012
HIGH TENSION POWER LINES
Bajwa Shri Partap Singh

Will the Minister of POWER be pleased to state:

- (a) whether instances of High Tension Power lines sagging in the rains have been on the rise which pose a serious threat to life and property;
- (b) if so, the details thereof;
- (c) whether there is any guidelines in place on the construction of buildings below and near such lines; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): No such report has been received in the Central Electricity Authority and Ministry of Power.

(c) & (d): Regulation No.61 of the Central Electricity Authority (CEA) (Measures Relating to Safety and Electric Supply) Regulations 2010 stipulates that no building shall be constructed under an existing overhead line and it also specifies the clearances of transmission lines from nearby buildings.